GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 595 TO BE ANSWERED ON 20.11.2019

CONTRACTUAL WORKERS

595. SHRI RAHUL GANDHI: SHRI VISHNU DAYAL RAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the number of contractual workers engaged by the Railways has steadily risen over the last five years;
- (b) if so, the details thereof and year-wise details of contractual labour engaged over the last five years;
- (c) the measures being taken to ensure that contractors comply with provisions of the Contract Labour (R&A) Act, 1970 and Minimum Wages Act, 1948;
- (d) whether a grievance redressal mechanism for contractual labour has been put in place; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (e): The information is being collected and will be laid on the Table of the House.
